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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2136/2024

AMIR SINGH ..... Petitioner

Through: Mr. Hemant Phalpher, Adv. (through

VC) alongwith Mr. Auritro

Mukherjee, Adv.

versus

UNION OF INDIA AND OTHERS

..... Respondents

Through: Mr. Anil Soni, CGSC for UOI.

Mr. Jai Anant Dehadrai, Mr. Siddharth Sharma, Mr. Tasnimul Hassan and Mr. Martin G. George,

Advs. for applicant.

Mr. Vikash Singh and Mr. Sagar Chaurasia, Advs. for R-2 (through

VC)

**CORAM:** 

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 23.02.2024

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CM APPL. 11223/2024 (under Order 1 Rule 10(2) for impleadment of the applicant as respondent)

- 1. Heard on this application.
- 2. Notice.
- 3. Mr. Hemant Phalpher, Advocate, accepts notice on behalf of the petitioner. He is directed to take instructions and to file a reply, if necessary.
- 4. Let the present application be considered on 04.03.2024.





## PURUSHAINDRA KUMAR KAURAV, J

**FEBRUARY 23, 2024**/r